

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/27664/2024 BLAPL/9421/2024	AJAY MALLIK VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /160 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0001304/2024
2	D-BLAPL/27606/2024 BLAPL/9422/2024	ASHOK KUMAR BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh
3	D-BLAPL/25103/2024 BLAPL/9423/2024	KESABA SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLAGARH P.S. /101 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000322/2024
4	D-BLAPL/27676/2024 BLAPL/9424/2024	SANTOSH PATRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G
5	D-BLAPL/27766/2024 BLAPL/9425/2024	AJAY SAH VS STATE OF ODISHA	BISWAJIT NAYAK VS	PLANTSITE /380 /2022 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000048/2023
6	D-BLAPL/27617/2024 BLAPL/9426/2024	PRATAP KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	MARINE KASIA /40 /2024 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000292/2024
7	D-BLAPL/27645/2024 BLAPL/9427/2024	PAPU @ SUSANTA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /36 /2023 A.D.J.,BALASORE(Baleshwar) ST/0000554/2023
8	D-BLAPL/27695/2024 BLAPL/9428/2024	SK. HASIM BUX VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	SPL.TASK FORCE /27 /2020 3RD ADJ BHUBANESWAR(Khordha) TR/0000412/2020
9	D-BLAPL/27600/2024 BLAPL/9429/2024	S.K RAJA VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000093/2024
10	D-BLAPL/28004/2024 BLAPL/9430/2024	ANKITA PRADHAN VS STATE OF ODISHA	MOHIT MOHANTY VS	BHARATPUR PS /640 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001686/2024
11	D-BLAPL/27741/2024 BLAPL/9431/2024	SAMARENDRA PRADHAN VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	BIKRAMPUR FCI /179 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001266/2024

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12	D-BLAPL/27615/2024 BLAPL/9432/2024	BUTI @ BHUBAN HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /39 /2024 J.M.F.C,UMERKOTE(Nabarangapur) GR/000038/2024
13	D-BLAPL/27641/2024 BLAPL/9433/2024	PAPU @ SUSANTA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BASTA /191 /2022 A.D.J.,BALASORE(Baleshwar) ST/0000102/2024
14	D-BLAPL/27743/2024 BLAPL/9434/2024	DINESH RAO VS STATE OF ODISHA	SATYABRATA PANDA VS	PAIKMAL /148 /2024 A.D.J.,PADAMPUR(Bargarh) Spl/000038/2024
15	D-BLAPL/27025/2024 BLAPL/9435/2024	CHHABI @ CHHABILA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	ANGUL SADAR PS /568 /2021 A.D.J.,ANGUL(Anugul) CT/0000079/2022
16	D-BLAPL/27636/2024 BLAPL/9436/2024	JANGALA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /179 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001266/2024
17	D-BLAPL/25170/2024 BLAPL/9437/2024	DEBASISH TANTY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	SUNDARGARH SADAR /38 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000180/2024
18	D-BLAPL/26685/2024 BLAPL/9438/2024	ANANDA SAHU VS STATE OF ODISHA	ANAM CHARAN PANDA VS	PATNAGARH /135 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000552/2024
19	D-BLAPL/26952/2024 BLAPL/9439/2024	SIDHANTA ROUT VS STATE OF ODISHA	GHANASHYAM MUDULI VS	NADANAKANAN P.S. /191 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001447/2024
20	D-BLAPL/27597/2024 BLAPL/9440/2024	BINOD BARIK VS STATE OF ODISHA	BYOMOKESH SAHOO VS	BHATILI /211 /2024 S.D.J.M.,BARGARH(Bargarh) CT/0001186/2024
21	D-BLAPL/27161/2024 BLAPL/9441/2024	VELLAPANDI M VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000040/2024
22	D-BLAPL/27236/2024 BLAPL/9442/2024	TUNA @ RANA PRATAP CHOUDHURY @ RANA PRATAP CHOUDHARY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ASKA /2 /2016 A.D.J.,ASKA(Ganjam) ST/0000028/2020
23	D-BLAPL/27568/2024	BIKI KORAD	DIBYAJYOTI SAHOO	/ /0

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	BLAPL/9443/2024	VS STATE OF ODISHA	VS	A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000044/2024
24	D-BLAPL/27393/2024 BLAPL/9444/2024	RAKESH KUMAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	BELLAGUNTHA /294 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000997/2024
25	D-BLAPL/27163/2024 BLAPL/9445/2024	BULU MALLIK VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000040/2024
26	D-BLAPL/27569/2024 BLAPL/9446/2024	BISHNUPADA MALLICK VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /49 /2023 ADJ,UMERKOTE(Nabarangapur) TR/0000008/2023
27	D-BLAPL/26601/2024 BLAPL/9447/2024	HEMANTA ROHIDAS VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	DHARUADIHI /104 /2024 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000077/2024
28	D-BLAPL/26703/2024 BLAPL/9448/2024	MITHUN GOCHYAYAT VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	KANTABANIA PS /96 /2017 A.D.J.,DHENKANAL(Dhenkanal) CT/0000120/2018
29	D-BLAPL/27309/2024 BLAPL/9449/2024	SK. HAQIM @SK. HAKIM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /168 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001032/2024
30	D-BLAPL/27570/2024 BLAPL/9450/2024	MANJU SETHI @ SANJU SETHI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	NIMAKHANDI /89 /2024 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0000456/2024
31	D-BLAPL/27680/2024 BLAPL/9451/2024	CHANTI @ KATTAPALI ARUN KUMAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GUNUPUR /98 /2023 A.D.J., GUNUPUR(Rayagada) CT/0000051/2023
32	D-BLAPL/27775/2024 BLAPL/9452/2024	NARESH JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BADAGODA P.S. /452 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000812/2024
33	D-BLAPL/27574/2024 BLAPL/9453/2024	RONIT MUKHI VS STATE OF ODISHA	SOMANATH NANDA VS	MANGALA BAG /19 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000024/2024
34	D-BLAPL/27845/2024 BLAPL/9454/2024	SANKAR PRADHAN VS	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /712 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR

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35	D-BLAPL/27847/2024 BLAPL/9455/2024	STATE OF ODISHA PABITRA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GR/0001134/2024 BERHAMPUR SADAR /591 /2022 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0000059/2022
36	D-BLAPL/27776/2024 BLAPL/9456/2024	SAGAR JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BADAGODA P.S. /452 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000812/2024
37	D-BLAPL/26243/2024 BLAPL/9457/2024	MANMATHA MAHARANA VS STATE OF ODISHA	DEBASISH SAMAL VS	//0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000195/2024
38	D-BLAPL/27850/2024 BLAPL/9458/2024	SUBASH BARMAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /125 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000094/2020
39	D-BLAPL/27879/2024 BLAPL/9459/2024	SAGAR DAS VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BHADRAK RURAL /50 /2023 A.D.J.,BHADRAK(Bhadrak) ST/0000347/2023
40	D-BLAPL/27856/2024 BLAPL/9460/2024	BINIT ORAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	BISRA /39 /2024 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000007/2024
41	D-BLAPL/27429/2024 BLAPL/9461/2024	PAITA DIGAL VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000042/2024
42	D-BLAPL/27872/2024 BLAPL/9462/2024	KISHORE CHANDRA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	SAHID NAGAR P.S. /390 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000464/2024
43	D-BLAPL/27917/2024 BLAPL/9463/2024	PRASANNA KHATUA @ PRASANNA KUMAR KHATUA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	DAITARI /78 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000952/2024
44	D-BLAPL/27813/2024 BLAPL/9464/2024	INDRA @ INDRAJIT MAHALIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /302 /2024 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000389/2024
45	D-BLAPL/26365/2024 BLAPL/9465/2024	MOHAMMED TABREJ @ TABREJ MOHAMMAD @ TABO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CUTTACK SADAR /440 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000140/2024

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46	D-BLAPL/27957/2024 BLAPL/9466/2024	BIJU NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CAPITAL P.S. /158 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000585/2024
47	D-BLAPL/27942/2024 BLAPL/9467/2024	PRABHAT KUMAR PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /398 /2024 J.M.F.C,BUGUDA(Ganjam) GR/0000377/2024
48	D-BLAPL/27873/2024 BLAPL/9468/2024	NIRANJAN SAHOO VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	BANKI /79 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000116/2024
49	D-BLAPL/27827/2024 BLAPL/9469/2024	SIBAJI CHARAN MALLICK VS STATE OF ODISHA	SUSAMPAD HOTA VS	RAYAGADA G.R.P. /55 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000040/2024
50	D-BLAPL/27907/2024 BLAPL/9470/2024	RAVINDRA KUMAR GUPTA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /151 /2023 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000006/2023
51	D-BLAPL/27888/2024 BLAPL/9471/2024	NIRANJAN BEHERA @ RINKU VS STATE OF ODISHA	GOPINATH MISHRA VS	BARAMBA /148 /2018 ADDL.SESIONS JUDGE,ATHAGARH(Cuttack) ST/0000104/2019
52	D-BLAPL/26332/2024 BLAPL/9472/2024	PRASHANT DWIVEDI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha) CT/0000730/2021
53	D-BLAPL/27884/2024 BLAPL/9473/2024	CHAITAN KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /141 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000077/2024
54	D-BLAPL/27587/2024 BLAPL/9474/2024	SAMEER MALLIK @ PANDRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BADAGADA /58 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000096/2023
55	D-BLAPL/27824/2024 BLAPL/9475/2024	SUNIL KUMR JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHARMASALA /265 /2020 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CT/0000008/2021
56	D-BLAPL/27876/2024 BLAPL/9476/2024	ANANDA KHILA @ BUJI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /106 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000160/2023
57	D-BLAPL/27590/2024	SUSANTA SETHI	LAMBODOR ACHARI	BELLAGUNTHA /313 /2024

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	BLAPL/9477/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001115/2024
58	D-BLAPL/27700/2024 BLAPL/9478/2024	BENUDHAR DAS @ CHIDIA VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	JAJPUR SADAR /305 /2023 A.D.J.,JJPUR(Jajapur) CT/0000225/2024
59	D-BLAPL/27770/2024 BLAPL/9479/2024	RAKESH PADHAN VS STATE OF ODISHA	SK ZAFARULA VS	BOLANGIR SADAR /250 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001171/2024
60	D-BLAPL/27922/2024 BLAPL/9480/2024	RAJA BINDHANI VS STATE OF ODISHA	SIDHARTHA MISHRA VS	DAITARI /79 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000953/2024
61	D-BLAPL/27627/2024 BLAPL/9481/2024	RAKESH KUMAR PATEL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	GOCHHAPADA /137 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000134/2024
62	D-BLAPL/27420/2024 BLAPL/9482/2024	SK.AKRAM VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BAHALDA /10 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000002/2022
63	D-BLAPL/27751/2024 BLAPL/9483/2024	SAGAR LAXMAN CHAVAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BAIDYANATHPUR /378 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001652/2024
64	D-BLAPL/27754/2024 BLAPL/9484/2024	GANESH @DHUSA @GANESWAR SETHY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHANGA /200 /2021 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000049/2023
65	D-BLAPL/27704/2024 BLAPL/9485/2024	NIRMALYA DIGAL VS STATE OF ODISHA	DR.NIRANJAN SWAIN VS	BHANJANAGAR /320 /2024 ADDL.DISTRICT SESSIONS CUM SPL JUDGE Spl/0000021/2024
66	D-CMAPL/37000/2024 CMAPL/301/2024	GHANASHAM MAHANTA VS ULASI MAHANTA	SUNIL KUMAR PANDA VS	// () //
67	D-CMAPL/36897/2024 CMAPL/302/2024	SUDHANSU SEKHAR JENA VS KALPANA PARIDA	ADV. VS	// () //
68	D-CMAPL/37755/2024 CMAPL/303/2024	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. IPICOL HOUSE , JANPATHA, VS Bhubaneswar	ADV. VS	// ()

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69	D-CMP/39453/2024 CMP/1049/2024	MAHENDRA LAL BHOLA PAWAN KUMAR SHARMA VS ZOSEPH	TUSAR KUMAR MISHRA VS	// // CIVIL JUDGE(JR. DIVIN.),JATNI(Khordha) CS/0000476/2009
70	D-CMP/39228/2024 CMP/1050/2024	BISWANATH DALAI VS RUTUSHREE RAUT	AMITAV TRIPATHY VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000129/2022
71	D-CMP/39316/2024 CMP/1051/2024	BISWANATH DALAI VS PADMANAV PATRA	AMITAV TRIPATHY VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000158/2022
72	D-CONTC/35133/2024 CONTC/6859/2024	BHABANI SINGH SAMANTA VS ARUN KUMAR RAY, IPS	ADV. VS	// () //
73	D-CONTC/39667/2024 CONTC/6860/2024	HARAMANI BASKEY VS SATYABRATA SAHU, ADDL. CHIEF SECY., HOME DEPT.	ADV. VS	// () //
74	D-CONTC/39669/2024 CONTC/6861/2024	NAMITA MISHRA VS ASWATHY S, I.A.S	KUNAL KUMAR SWAIN VS	// () //
75	D-CONTC/39705/2024 CONTC/6862/2024	GITANJALI MALLIK VS ASWATHY S., IAS	ADV. VS	// () //
76	D-CONTC/39708/2024 CONTC/6863/2024	MAMATA MANJARI PRADHAN VS ANANYA DAS, IAS	AMIT PRASAD BOSE VS	// () //
77	D-CONTC/39717/2024 CONTC/6864/2024	PRAMOD KUMAR BARAD VS ARABIND AGRAWAL, IAS	ADV. VS	// () //
78	D-CONTC/37663/2024 CONTC/6865/2024	RAGHUNATH PASCHIMAKABAT @ DALABEHERA VS NIBEDITA PARIDA (OAS)	ADV. VS	// () //
79	D-CONTC/39762/2024 CONTC/6866/2024	RADHAMOHAN BHUE VS SURAJ KUMAR PATTNAIK, SUB COLLECTOR CUM PRESIDENT OF G.B OF SHREE JAGANNATH HIGHER SECONDARY SCHOOL	DAYANANDA MOHAPATRA VS	// () //

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80	D-CONTC/39917/2024 CONTC/6867/2024	MITRAJIT NAYAK VS ASWATHY S., IAS	ADV. VS	// 0 //
81	D-CONTC/39919/2024 CONTC/6868/2024	MINATI NAYAK VS ASWATHY S., IAS	ADV. VS	// 0 //
82	D-CONTC/39970/2024 CONTC/6869/2024	SRIKANTA KUMAR SWAIN VS ANAMA CHARAN PATRA, O.A.S	ADV. VS	// 0 //
83	D-CONTC/39516/2024 CONTC/6870/2024	B. CH. PANDA@BINOD CHANDRA PANDA VS ANU GARG, IAS	ADV. VS	// 0 //
84	D-CONTC/39598/2024 CONTC/6871/2024	PRIYARANJAN DAS VS ARAVIND AGARWAL, I.A.S,	ADV. VS	// 0 //
85	D-CONTC/39710/2024 CONTC/6872/2024	RASMITA MOHANTY VS ANANYA DAS, IAS	AMIT PRASAD BOSE VS	// 0 //
86	D-CONTC/39712/2024 CONTC/6873/2024	RASHMI PRAVA BARIKI VS ANANYA DAS, IAS	AMIT PRASAD BOSE VS	// 0 //
87	D-CONTC/39714/2024 CONTC/6874/2024	SAROJINI NAYAK VS ANANYA DAS, IAS	AMIT PRASAD BOSE VS	// 0 //
88	D-CONTC/39716/2024 CONTC/6875/2024	NARENDRA MOHAN MARANDI VS AKHAYA KUMAR NAIK, SUPDT. ENGR. RURAL WORKS DIVN., BARIPADA	ADV. VS	// 0 //
89	D-CONTC/39719/2024 CONTC/6876/2024	SARATA CHANDRA MOHARANA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
90	D-CONTC/39721/2024 CONTC/6877/2024	SUBHASHMITA NATH VS DEV DUTT PRADHAN, BDO, KANIHA	ADV. VS	// 0 //
91	D-CONTC/39723/2024	LAXMIDHAR BEHERA	ADV.	//

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	CONTC/6878/2024	VS	VS	0
		ANU GARG, IAS		//
92	D-CONTC/39724/2024	KRUPATI SETHI	ADV.	//
	CONTC/6879/2024	VS	VS	0
		SALINI PANDIT, IAS		//
93	D-CONTC/39725/2024	RABINDRANATH PATRA	ADV.	//
	CONTC/6880/2024	VS	VS	0
		DEORANJAN KUMAR SINGH, IAS		//
94	D-CONTC/39727/2024	BASANTA KUMAR ROUSTRAY	ADV.	//
	CONTC/6881/2024	VS	VS	0
		DEORANJAN KUMAR SINGH, IAS		//
95	D-CONTC/39731/2024	BIMALA SAHOO	ADV.	//
	CONTC/6882/2024	VS	VS	0
		DEORANJAN KUMAR SINGH, IAS		//
96	D-CONTC/39746/2024	RAMESH CHANDRA LENKA	ADV.	//
	CONTC/6883/2024	VS	VS	0
		ANU GARG, I.A.S,		//
97	D-CONTC/39747/2024	SANTOSH KUMAR PATI	ADV.	//
	CONTC/6884/2024	VS	VS	0
		ANU GARG, I.A.S,		//
98	D-CONTC/39749/2024	PRADIPTA KUMAR SAHOO	ADV.	//
	CONTC/6885/2024	VS	VS	0
		ANU GARG, I.A.S,		//
99	D-CONTC/39750/2024	JAGANNATH PATNAIK	ADV.	//
	CONTC/6886/2024	VS	VS	0
		BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, (WATER RESOURCES)		//
100	D-CONTC/39771/2024	DEBABRATA DAS	ADV	//
	CONTC/6887/2024	VS	VS	0
		MS. P. ANVESHA REDDY, IAS		//
101	D-CONTC/39773/2024	SATYABRATA DAS	ADV	//
	CONTC/6888/2024	VS	VS	0
		SHALINI PANDIT, IAS		//
102	D-CONTC/39778/2024	DHIREN KUMAR NAYAK	ADV.	//
	CONTC/6889/2024	VS	VS	0

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103	D-CRLA/23184/2024 CRLA/907/2024	ABINASH PANDIA, B.D.O, KAMAKHYANAGAR KUMUDA MAJHI@KUMBA MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// BISWANATHPUR /8 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/000008/2024
104	D-CRLA/25826/2024 CRLA/908/2024	NRUPATI PANDA@PARO VS STATE OF ODISHA	ABHILASH MISHRA VS	PAIKMAL /47 /2021 SPECIAL JUDGE,BARGARH(Bargarh) Spl/000018/2021
105	D-CRLA/26294/2024 CRLA/909/2024	JAGA@JAGABANDHU SAHOO VS STATE OF ODISHA	ASHOK KUMAR JENA VS	CHOUDWAR /4 /2023 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack Spl/000001/2023
106	D-CRLA/26495/2024 CRLA/910/2024	PRAKASH YADAV@PRAKASH VS STATE OF ODISHA	SAMVIT MOHANTY VS	THAKURGARH /330 /2022 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/000007/2024
107	D-CRLA/27248/2024 CRLA/911/2024	AKHILA RANA@MOHAPATRA VS STATE OF ODISHA	MANORANJAN MUDULI VS	NARASINGHPUR /148 /2024 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000175/2024
108	D-CRLA/27394/2024 CRLA/912/2024	RANJIT BANARA@PANDA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	MOHULDIHA /49 /2020 AD HOC ADDL.SESIONS JUDGE (FTSC Spl/0000104/2020
109	D-CRLA/27485/2024 CRLA/913/2024	SANTOSH KUMAR MAHARANA VS STATE OF ODISHA(VIG.)	SHOVAN MISHRA VS	VIGILANCE PS (BERHAMPUR) /1 /2013 SPL.JUDGE VIGILANCE,BERHAMPUR(C TR/0000012/2014
110	D-CRLA/28170/2024 CRLA/914/2024	PRAMOD BISWAL@BIBHU VS STATE OF ODISHA	DEVASHIS PANDA VS	MAHANGA /5 /2021 A.D.J. SALIPUR(Cuttack) ST/0000032/2021
111	D-CRLA/27788/2024 CRLA/915/2024	MAYADHAR PODH VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR SADAR /48 /2018 DISTRICT & SESSIONS JUDGE,BOLANG SC/0000043/2018
112	D-CRLLP/28031/2024 CRLLP/43/2024	STATE OF ODISHA VS MINAKETAN KARMI	SAUBHAGYA KETAN NAYAK, A.G.A. VS	//0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/000007/2023
113	D-CRLMC/27765/2024 CRLMC/3576/2024	JAYDEV BACHHAD VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	TANGI (KHURDA) /515 /2021 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000556/2021

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114	D-CRLMC/27840/2024 CRLMC/3577/2024	MD SHAHID VS STATE OF ODISHA	HARIPAD MOHANTY VS	JAGATPUR /143 /2015 A.D.J. SALIPUR(Cuttack) ST/0000196/2017
115	D-CRLMC/25976/2024 CRLMC/3578/2024	SAGAR PARIDA VS SUBAL KUMAR KHATOI	SIDHESWAR RATH VS	//0 ADDL.SESIONS JUDGE,NIMPARA(Puri) CRREV/0000002/2024
116	D-CRLMC/27874/2024 CRLMC/3579/2024	DHUSASAN BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /98 /2020 ASST.SESION JUDGE,BASUDEVPUR(B ST/0000020/2023
117	D-CRLMC/26877/2024 CRLMC/3580/2024	ALEKHA DALAI VS STATE OF ODISHA	AMIT BISWAL VS	DHARAKOT PS /214 /2023 J.M.F.C.,ASKA(Ganjam) GR/0001239/2023
118	D-CRLMC/25720/2024 CRLMC/3581/2024	SANDHYARANI SWAIN VS STATE OF ODISHA	ANIRUDHA DAS VS	BIRIDI PS /95 /2023 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000515/2023
119	D-CRLMC/27901/2024 CRLMC/3582/2024	RABINDRA KUMAR SABAT VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	CUTTACK VIGILANCE /50 /2012 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000024/2017
120	D-CRLMC/27050/2024 CRLMC/3583/2024	SASHI NAIK@SASMITA NAIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	ANGUL TOWN /81 /2004 J.M.F.C.,ANGUL(Anugul) CT/0000666/2004
121	D-CRLMC/26380/2024 CRLMC/3584/2024	CHANDRASEKHAR DAS VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	BALASORE TOWN /177 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000453/2024
122	D-CRLMC/27131/2024 CRLMC/3585/2024	SANTOSH KUMAR AGRAWAL VS STATE OF ODISHA	ANITA SAHOO VS	LOISINGHA(BOLANGIR) /42 /2015 J.M.F.C.,LOISINGHA(BOLANGIR)(Balang GR/0000042/2015
123	D-CRLMC/27953/2024 CRLMC/3586/2024	TIKIL PRADHAN VS PURNA CHANDRA DAS	SOUBHAGYA KUMAR DASH VS	// J.M.F.C.,(R),ROURKELA(Sundargarh) ICC/0000017/2021
124	D-CRLMC/27821/2024 CRLMC/3587/2024	BHOBANI GOCHHAYAT VS JALLI GOCHHAYAT	RANJU MISRA VS	//0 J.M.F.C.,KONARK(Puri) CRMC/0000040/2022
125	D-CRLMC/27995/2024	ANKITA PRADHAN	MOHIT MOHANTY	BHARATPUR PS /640 /2024

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	CRLMC/3588/2024	VS STATE OF ODISHA	VS	() //
126	D-CRLMC/27826/2024 CRLMC/3589/2024	BASANTA KUMAR JAIN VS STATE OF ODISHA	GYANESWAR SATPATHY VS	BANGOMUNDA /153 /2020 J.M.F.C.,KANTABANJI(Balangir) SC/000020/2024
127	D-CRLMC/27992/2024 CRLMC/3590/2024	SUBHANKAR SAHOO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHANJPUR /155 /2024 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000643/2024
128	D-CRLMC/27842/2024 CRLMC/3591/2024	SURYAKANTA RAY VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack CRMC/000010/2023
129	D-CRLMC/27871/2024 CRLMC/3592/2024	PRAKASH @ LULIA MISHRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ODAGAON /142 /2022 ADDL. DIST. AND SESSION JUDGE, OD ST/000038/2023
130	D-CRLMC/27301/2024 CRLMC/3593/2024	SANTOSH KUMAR AGRAWAL VS STATE OF ODISHA	ANITA SAHOO VS	BOLANGIR SADAR /51 /2015 ASST. SESSIONS JUDGE,BOLANGIR(Bal GR/0000158/2015
131	D-CRLMC/26868/2024 CRLMC/3594/2024	NARAYAN GOUDA@GAUDA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BELLAGUNTHA /293 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000985/2024
132	D-CRLMC/27095/2024 CRLMC/3595/2024	RATHA PUNJI VS STATE OF ODISHA	DURGA PRASAD SANGRAMJIT MALLICK VS	TUREIKELA /10 /2015 SPECIAL JUDGE,BALANGIR(Balangir) GR/0000005/2015
133	D-CRLMC/27687/2024 CRLMC/3596/2024	TELEI @TRILOCHAN SINGH VS STATE OF ODISHA	SANJIB KUMAR BHANAJDEO VS	JANKIA P.S. /107 /1999 J.M.F.C.,KHURDA(Khordha) GR/0000572/1999
134	D-CRLMC/28036/2024 CRLMC/3597/2024	SANTOSH CHANDRA @ SANTOSH KUMAR PANDA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KHANDAGIRI P.S. /573 /2022 () //
135	D-CRLMC/28039/2024 CRLMC/3598/2024	SAMIKHYARANI JENA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	KHANDAGIRI P.S. /493 /2022 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0005916/2022
136	D-CRLMC/27219/2024 CRLMC/3599/2024	ASHOK KUMAR BEHERA VS	ASHOK KUMAR SARANGI VS	CUTTACK SADAR /107 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack)

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137	D-CRLMC/28177/2024 CRLMC/3600/2024	STATE OF ODISHA DEBASMITA SAMANTRAY VS	AMITABH MISHRA VS	GR/0000382/2021 KHURDA SADAR /212 /2024 () //
138	D-CRLMC/26991/2024 CRLMC/3601/2024	STATE OF ODISHA RAJESH KUMAR PRADHAN VS	GHANASHYAM MUDULI VS	BANKI /467 /2023 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000615/2023
139	D-CRLMC/28098/2024 CRLMC/3602/2024	STATE OF ODISHA DEBASIS BEHERA VS	ASHOK KUMAR SARANGI VS	SUKINDA /121 /2024 G.N CUM J.M.F.C., SUKINDA(Jajapur) CT/0000237/2024
140	D-CRLMP/27063/2024 CRLMP/1293/2024	STATE OF ODISHA ANVESHA MISHRA VS	ANVESHA MISHRA VS	PURI TOWN /72 /2024 () //
141	D-CRLMP/22271/2024 CRLMP/1294/2024	STATE OF ODISHA PRAKASH ROUT VS	BRAJA MOHAN SARANGI VS	/ /0 () //
142	D-CRLMP/23809/2024 CRLMP/1295/2024	STATE OF ODISHA NASIMA KHATOON VS	UNMESH CHANDRA JENA VS	/ /0 () //
143	D-CRLMP/22479/2024 CRLMP/1296/2024	STATE OF ODISHA BIKASH BEHERA VS	ALOK KUMAR MOHAPATRA VS	/ /0 () //
144	D-CRLREV/27200/2024 CRLREV/503/2024	STATE OF ODISHA ABHIJEET KUMAR BHAKAT VS	ANITA SAHOO VS	BOLANGIR TOWN /141 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Cuttack) GR/0000422/2023
145	D-CRLREV/27997/2024 CRLREV/504/2024	STATE OF ODISHA LOKANATH SAHOO VS	PRADIPTA BEURA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) CRMC/0000035/2024
146	D-CRLREV/27999/2024 CRLREV/505/2024	STATE OF ODISHA DURYODHAN BAI VS	PRADIPTA BEURA VS	/ /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) CRMC/0000021/2024
147	D-CRLREV/26239/2024 CRLREV/506/2024	STATE OF ODISHA MANOJ KUMAR PATNAIK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	COLLIERY /124 /2019 J.M.F.C.,TALCHER(Anugul) GR/0000505/2019

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148	D-CRLREV/27563/2024 CRLREV/507/2024	ACHUTA KISAN VS STATE OF ODISHA	BHARATI DASH VS	KATARBAGA /246 /2006 A.D.J.,SAMBALPUR(Sambalpur) CRA/0000015/2021
149	D-CRLREV/27573/2024 CRLREV/508/2024	SANDEEP KU. CHOUDHURY VS STATE OF ODISHA	SIDHARTHA DAS VS	EOW,BHUBANESWAR /25 /2023 PRESIDING OFFICER,DESIGNATED COU CT/0000124/2023
150	D-CRLREV/27549/2024 CRLREV/509/2024	IBRAHIMN KHAN@AMJAN KHAN VS STATE OF ODISHA	SANJAY KUMAR MOHANTY 2 VS	LALBAG /61 /2019 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000051/2019
151	D-CRLREV/27673/2024 CRLREV/510/2024	PRIYABRATA NIKHANDIA VS STATE OF ODISHA	PRABIN DAS VS	// A.D.J.,CHATRAPUR(Ganjam) CRA/0000012/2024
152	D-CRLREV/28277/2024 CRLREV/511/2024	PRASANTA KUMAR PARIJA VS STATE OF ODISHA(VIG.)	GOURI MOHAN RATH VS	CUTTACK VIGILANCE /37 /2010 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000035/2017
153	D-FAO/39744/2024 FAO/437/2024	REKHAMANI SONOWAL VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000031/2023
154	D-FAO/39946/2024 FAO/438/2024	KALPANA SAHOO VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000057/2023
155	D-FAO/39954/2024 FAO/439/2024	LILAMANI BAURI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000075/2023
156	D-FAO/39958/2024 FAO/440/2024	SANJU SING VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000056/2023
157	D-FAO/39948/2024 FAO/441/2024	RAMBHA DEVI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000061/2023
158	D-FAO/39969/2024 FAO/442/2024	MINA BHUMIJ VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000194/2019
159	D-FAO/39965/2024	SUREI AHIRWAR	SATYABAN SAHOO	//

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	FAO/443/2024	VS UNION OF INDIA	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000110/2023
160	D-MACA/39850/2024 MACA/926/2024	PADMINI DHARUA VS PABITRA SAHU	ANSHUMAN PANDA VS	// 1ST ADDL SESSIONS JUDGE CUM PO,CI Mac/0000043/2022
161	D-MACA/35216/2024 MACA/927/2024	CHAKRADHAR PRUSTY VS MIHIR DAS	DEBASISH PATNAIK VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara Mac/0000058/2022
162	D-MACA/38184/2024 MACA/928/2024	AKASH MEHER VS ORIENTAL INSURANCE CO.LTD., BARGARH	KAPILA CHARAN NAYAK VS	// A.D.J.,BOUDH(Baudh) Mac/0000053/2018
163	D-MACA/35058/2024 MACA/929/2024	ORIENTAL INSURANCE COMPANY LTD, SAMBALPUR VS DOLESWARI PRADHAN @ SAHU	ADAM ALI KHAN VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur Mac/0000024/2022
164	D-MACA/35049/2024 MACA/930/2024	ORIENTAL INSURANCE COMPANY LTD. SAMBALPUR VS SUSMITA RUPAMBIKA SAHU	ADAM ALI KHAN VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur Mac/0000047/2022
165	D-MACA/39981/2024 MACA/931/2024	TAPAN KISAN VS MAGUNI CHANDRA PRADHAN	PRADEEP KUMAR MISHRA VS	// 1ST MACT, DEOGARH(Debagarh) Mac/0000077/2022
166	D-MACA/35061/2024 MACA/932/2024	ORIENTAL INSURANCE COMPANY LTD, SARLAKANI ,SAMBALPUR VS ANITA SUAR	ADAM ALI KHAN VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur Mac/0000046/2022
167	D-MACA/35212/2024 MACA/933/2024	RAJKUMARI@RAJAKUMARI RANA VS GANGADHAR PANIGRAHI	DEBASISH PATNAIK VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000556/2020
168	D-MATA/37837/2024 MATA/340/2024	ROSALIA PUSPALATA BEHERA VS BHOLESWAR SAHOO	SUSHANT KUMAR PRADHAN (3) VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) CP/0000020/2024
169	D-MATA/39037/2024 MATA/341/2024	MADHURI GANTHA @ BIDIKA VS BIJAY BIDIKA	ARUN KUMAR MISHRA VS	// JUDGE FAMILY COURT,RAYAGADA(Ra CP/0000007/2024
170	D-RPFAM/38597/2024 RPFAM/264/2024	SK.KAYAMUDDIN VS	SAROJ RANJAN SUBUDHI VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur

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171	D-RPFAM/37474/2024 RPFAM/265/2024	SOREYA KHANAMA JAGANNATH DAS VS SWAPNARANI DAS	SUKANTA KUMAR NAYAK (2) VS	Crp/0000041/2022 // JUDGE FAMILY COURT, BARIPADA(Ma
172	D-RSA/39768/2024 RSA/331/2024	SIBA CHARAN DALABEHERA VS PARBATI NAIK	BIKRAM SENAPATI VS	Crp/0000021/2021 // A.D.J.,BOUDH(Baudh) RFA/0000017/2017
173	D-RSA/35844/2024 RSA/332/2024	SK. FIROJ VS JAIBUN BIBI	SUKANTA KUMAR NAYAK VS	// A.D.J.,BHADRAK(Bhadrak) RFA/0000023/1999
174	D-RVWPET/33385/2024 RVWPET/216/2024	SUNITA MAJHI VS PRABHASINI KHATUA	PRASHANTA KUMAR NAYAK VS	// () //
175	D-RVWPET/35860/2024 RVWPET/217/2024	GEETANJALI@GITANJALI PADHI VS SURJYANARAYAN PATRA	KEDAR NATH TRIPATHY VS	// () //
176	D-TRP(C)/39783/2024 TRP(C)/286/2024	SMITA MOHAPATRA VS CHINMAYA PRITAM PATTANAİK	PRADIPTA VARMA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000153/2024
177	D-TRPCRL/26091/2024 TRPCRL/85/2024	DR. PRITAM KUMAR PANDA VS RAJESWARI DASH	S.N.B. RAY VS	//0 JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000102/2024
178	D-WA/37149/2024 WA/2528/2024	SANTOSH KUMAR SENAPATI VS DRAUPADI PRADHAN	DESHA RANJAN RATH VS	// () //
179	D-WA/39792/2024 WA/2529/2024	STATE OF ODISHA VS DR PUSPARENU JENA	AMIYA KUMAR MISHRA,A.G.A VS	// () //
180	D-WA/39828/2024 WA/2530/2024	ISWARA CHANDRA MISHRA VS STATE OF ODISHA	GOPINATH MISHRA VS	// () //
181	D-WA/39951/2024 WA/2531/2024	STATE OF ODISHA VS SANJUKTA SAHU	BIPLAB MOHANTY, A.G.A. VS	// () //

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182	D-WA/38284/2024 WA/2532/2024	MD.AHEMAD KHAN VS UNION OF INDIA	JAJATI KESHARI KHUNTIA VS	// 0 //
183	D-WA/39953/2024 WA/2533/2024	STATE OF ODISHA VS PRABHAKARA PANDA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
184	D-WA/39796/2024 WA/2534/2024	STATE OF ODISHA VS CHANDRAMANI ROUT	HARI KRUSHNA PANIGRAHI,A.S.C VS	// 0 //
185	D-WA/39894/2024 WA/2535/2024	STATE OF ODISHA VS MRUTYUNJAYA MOHAPATRA	SASWAT DAS,A.G.A VS	// 0 //
186	D-WA/39896/2024 WA/2536/2024	RAMA CHANDRA SAHOO VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
187	D-WA/39950/2024 WA/2537/2024	STATE OF ODISHA VS SANTOSH KUMAR SARANGI	MALAYA KETAN BALABANTRAY, A.G.A. VS	// 0 //
188	D-WA/39955/2024 WA/2538/2024	STATE OF ODISHA VS DURGA PRASAD NAYAK	SANGRAM JENA, A.G.A. VS	// 0 //
189	D-WA/38325/2024 WA/2539/2024	STATE OF ODISHA VS HAREKRUSHNA PRADHAN	AJODHYA RANJAN DASH, A.G.A. VS	// 0 //
190	D-WA/37492/2024 WA/2540/2024	STATE OF ODISHA VS RITANJALI SWAIN	R.N. MISHRA, A.G.A. VS	// 0 //
191	D-WA/33436/2024 WA/2541/2024	BHARATI PATRA VS ADDL COMMISSIONER, SURVEY AND CONSOLIDATION, BERHAMPUR	MANOJ KUMAR MOHANTY VS	// 0 //
192	D-WA/39801/2024 WA/2542/2024	ODISHA PUBLIC SERVICE COMMISSION, CUTTACK VS DR. DEBASMITA DAS	ARNAV BEHERA VS	// 0 //
193	D-WP(C)/38355/2024	M/S GANGARAM TAPU BHAI SAW MILL, BALANGIR	SUBAS CHANDRA DAS	//

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	WP(C)/23315/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/38358/2024 WP(C)/23316/2024	M/S BHAGABATI SAW MILL, BALASORE VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
195	D-WP(C)/38507/2024 WP(C)/23317/2024	M/S JYOTI CONSTRUCTION, KEONJHAR VS CHIEF COMMNR GST, CENTRAL EXCISE AND CUSTOMS, BBSR	AJIT KUMAR ROY VS	// 0 //
196	D-WP(C)/38687/2024 WP(C)/23318/2024	GURU NANAK PUBLIC SCHOOL, ROURKELA VS DIRECTOR GENERAL (EXEMPTION) INCOME TAX, DELHI	KSHIROD KUMAR SAHOO VS	// 0 //
197	D-WP(C)/39090/2024 WP(C)/23319/2024	DIBYA RANJAN BEHERA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
198	D-WP(C)/39354/2024 WP(C)/23320/2024	SUCHITRA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
199	D-WP(C)/39455/2024 WP(C)/23321/2024	SUSILA KUMAR MISHRA VS STATE OF ODISHA	BIBHUDHANANDA MUDULI VS	// 0 //
200	D-WP(C)/39470/2024 WP(C)/23322/2024	SANTOSH KUMAR PANDA VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
201	D-WP(C)/39583/2024 WP(C)/23323/2024	RAJESH KUMAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
202	D-WP(C)/39658/2024 WP(C)/23324/2024	NIRANJAN SAHOO VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
203	D-WP(C)/39664/2024 WP(C)/23325/2024	PARADIP PORT AUTHORITY, PARADIP VS THE MARSHAL CUM CIVIL JUDGE (SR.DIV), KUJANG	PRASANNA KUMAR PARHI VS	// 0 //
204	D-WP(C)/39207/2024 WP(C)/23326/2024	PAKI UMA PATNAIK VS	ASHOK KUMAR DAS VS	// 0

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205	D-WP(C)/35389/2024 WP(C)/23327/2024	ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR RAMESH CHANDRA SING VS STATE OF ODISHA	PITAMBAR PANDA VS	// // ()
206	D-WP(C)/38722/2024 WP(C)/23328/2024	BHISMA DHARUA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// () //
207	D-WP(C)/39338/2024 WP(C)/23329/2024	SUNARAM SABAT VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// () //
208	D-WP(C)/39533/2024 WP(C)/23330/2024	RABINDRA NATH SETHI VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// () //
209	D-WP(C)/39676/2024 WP(C)/23331/2024	UDAYANATH JENA VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// () //
210	D-WP(C)/39555/2024 WP(C)/23332/2024	BHASKARBABU SRADHAKAR DASH VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// () //
211	D-WP(C)/39688/2024 WP(C)/23333/2024	KRUPASINDHU SETHY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //
212	D-WP(C)/39678/2024 WP(C)/23334/2024	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	ANJAN PATNAIK VS	// () //
213	D-WP(C)/31134/2024 WP(C)/23335/2024	ABHIJIT MOHANTY VS CHAIRMAN COUNCIL OF HIGHER SECONDARY EDUCATION ,ODISHA	KUNAL KUMAR SWAIN VS	// () //
214	D-WP(C)/38561/2024 WP(C)/23336/2024	RAJEEBA KUMAR DUTTA VS STATE OF ODISHA	SWAPNIL ROY VS	// () //
215	D-WP(C)/39916/2024 WP(C)/23337/2024	TRUCK OWNERS ASSOCIATION, TALCHER HINGULA SECTOR, ANGUL VS M.C.L., SAMBALPUR	MANOJ KUMAR PANDA VS	// () //

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216	D-WP(C)/36532/2024 WP(C)/23338/2024	SIMANCHALA GANTAYAT VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
217	D-WP(C)/39287/2024 WP(C)/23339/2024	SOUMYASHREE MANNA VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
218	D-WP(C)/39194/2024 WP(C)/23340/2024	PRATAP CHANDRA PATTNAIK VS ADDITIONAL COMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
219	D-WP(C)/39052/2024 WP(C)/23341/2024	SANJUKTA MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
220	D-WP(C)/39835/2024 WP(C)/23342/2024	NIRANJAN PANDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
221	D-WP(C)/40159/2024 WP(C)/23343/2024	PRAHALLADA LENKA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
222	D-WP(C)/39909/2024 WP(C)/23344/2024	TRILOCHAN BEHERA VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
223	D-WP(C)/40162/2024 WP(C)/23345/2024	PRAHALLADA LENKA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
224	D-WP(C)/39649/2024 WP(C)/23346/2024	GANGADHAR SATAPATHY VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// 0 //
225	D-WP(C)/39988/2024 WP(C)/23347/2024	BISHNU CHANDRA NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
226	D-WP(C)/39992/2024 WP(C)/23348/2024	DURGAPRASAD PATI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
227	D-WP(C)/39993/2024	M/S. CHAKRABARTY ASSOCIATES, KHURDA	SITANSU MOHAN SINGH	//

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	WP(C)/23349/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/39352/2024 WP(C)/23350/2024	RAMA CHANDRA MAHAKUDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
229	D-WP(C)/35426/2024 WP(C)/23351/2024	UNION OF INDIA, NEW DELHI VS DUSHMANTA KUMAR BAL	KAILASH CHANDRA KAR VS	// 0 //
230	D-WP(C)/39353/2024 WP(C)/23352/2024	BIPIN BIHARI BASTIA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
231	D-WP(C)/39356/2024 WP(C)/23353/2024	KAMADEV JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
232	D-WP(C)/39357/2024 WP(C)/23354/2024	KUBER CHARAN BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
233	D-WP(C)/37009/2024 WP(C)/23355/2024	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
234	D-WP(C)/39494/2024 WP(C)/23356/2024	THE URBAN AGENCY,CUTTACK VS DIRECTOR CHROMETAN EXPORTS PVT LTD	NIRANJAN BEHERA VS	// 0 //
235	D-WP(C)/35509/2024 WP(C)/23357/2024	DEBARAJ SINGH VS UNION OF INDIA	AMIYA KUMAR CHHATOI VS	// 0 //
236	D-WP(C)/39521/2024 WP(C)/23358/2024	KAMALAKANTA BHOI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
237	D-WP(C)/39526/2024 WP(C)/23359/2024	BHIKARI NAHAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
238	D-WP(C)/39527/2024 WP(C)/23360/2024	ABHIRAM NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

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239	D-WP(C)/37065/2024 WP(C)/23361/2024	STATE OF ODISHA AMIT KUMAR NAYAK VS BRANCH MANAGER , INDUS-IND BANK	BIBHUTI BHUSAN SWAIN VS	// // 0 //
240	D-WP(C)/39987/2024 WP(C)/23362/2024	SURESH CHANDRA MAHANTA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// 0 //
241	D-WP(C)/37104/2024 WP(C)/23363/2024	JUDHISTIR BALIARSINGH VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
242	D-WP(C)/35525/2024 WP(C)/23364/2024	A.SRINIBAS RAO VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //
243	D-WP(C)/36215/2024 WP(C)/23365/2024	M/S.PARIJA ENTERPRISES, CUTTACK VS STATE OF ODISHA	SANDEEP KUMAR JENA VS	// 0 //
244	D-WP(C)/40408/2024 WP(C)/23366/2024	KALPANA PARIDA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
245	D-WP(C)/37620/2024 WP(C)/23367/2024	PREMALATA BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
246	D-WP(C)/39548/2024 WP(C)/23368/2024	BALABHADRA PODH VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
247	D-WP(C)/40409/2024 WP(C)/23369/2024	RUPAM SEN VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
248	D-WP(C)/38366/2024 WP(C)/23370/2024	KALU JALI VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
249	D-WP(C)/39758/2024 WP(C)/23371/2024	AJAY AGARWAL VS DY.DIRECTOR OF MINES (MINOR MINERALS), BHADRAK	DEVASHIS PANDA VS	// 0 //

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250	D-WP(C)/40364/2024 WP(C)/23372/2024	M/S INSTITUTE OF PROFESSIONAL STUDIES RESEARCH VS CGIT CUM LABOUR COURT CUM DESIGNATED APPELLATE AUTHORITY	AKASH ACHARYA VS	// 0 //
251	D-WP(C)/39838/2024 WP(C)/23373/2024	NIRANJAN DAS VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
252	D-WP(C)/37790/2024 WP(C)/23374/2024	PRASANNA DHAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
253	D-WP(C)/38892/2024 WP(C)/23375/2024	M/S. MANI MALLICA ENTERPRISES, BHADRAK VS THE EXECUTIVE ENGINEER(ELECTRICAL) BHADRAK,	PRASANTA KUMAR JENA VS	// 0 //
254	D-WP(C)/40006/2024 WP(C)/23376/2024	SUBRAT NAYAK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
255	D-WP(C)/40129/2024 WP(C)/23377/2024	NALINI PANDA VS AUTHORIZED OFFICER, LIC HOUSING FINANCE LTD., BBSR	SUSANTA KUMAR TRIPATHY VS	// 0 //
256	D-WP(C)/40116/2024 WP(C)/23378/2024	PRASHANT KUMAR AGRAWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
257	D-WP(C)/38976/2024 WP(C)/23379/2024	SGI SCHOOL OF MEDICAL SCIENCES,KALAHANDI VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
258	D-WP(C)/39431/2024 WP(C)/23380/2024	M/S JAGULAI CONSTRUCTION, CUTTACK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
259	D-WP(C)/38876/2024 WP(C)/23381/2024	SANDHYARANI DAS VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //
260	D-WP(C)/39436/2024 WP(C)/23382/2024	M/S JAGULAI CONSTRUCTION, CUTTACK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
261	D-WP(C)/39928/2024	M/S BB ENTERPRISES, PURI	SAILAZA NANDAN DAS	//

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	WP(C)/23383/2024	VS RESERVE BANK OF INDIA, MUMBAI	VS	() //
262	D-WP(C)/40118/2024 WP(C)/23384/2024	DUSHMANT KUMAR BEHERA VS STATE OF ODISHA	SUBASH CH PANI VS	// () //
263	D-WP(C)/39647/2024 WP(C)/23385/2024	NARAYAN BARIK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// () //
264	D-WP(C)/40179/2024 WP(C)/23386/2024	NAYANIKA PATTANAIAK VS STATE OF ODISHA	BINOD KUMAR HATI VS	// () //
265	D-WP(C)/40064/2024 WP(C)/23387/2024	RAMESH CHANDRA GANTAYAT VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// () //
266	D-ABLAPL/27815/2024 ABLAPL/10270/2024	PALLI MOHAN RAO @ P. MOHAN RAO VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	RAYAGADA TOWN /229 /2013 () //
267	D-ABLAPL/27816/2024 ABLAPL/10271/2024	SURESH @ SURESH KUMAR GUIN VS STATE OF ODISHA	ARIJEET MISHRA VS	TIGIRIA /171 /2024 () //
268	D-ABLAPL/27820/2024 ABLAPL/10272/2024	SANJAY CHHAPDIA VS STATE OF ODISHA	BIBHUTI BHUSAN MOHANTY VS	//0 J.M.F.C.-CIVIL JUDGE (JD),PADAMPUR
269	D-ABLAPL/27834/2024 ABLAPL/10273/2024	SATYA SEKHAR RAUTRAY VS STATE OF ODISHA	SEPHALEE DAS VS	2(B)CC/0000012/2023 DELANGA /83 /2024 () //
270	D-ABLAPL/27844/2024 ABLAPL/10274/2024	MAMI GOUDA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /712 /2024 () //
271	D-ABLAPL/27943/2024 ABLAPL/10275/2024	ASHOK SAHU VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	JAMANKIRA /130 /2024 () //
272	D-ABLAPL/27851/2024 ABLAPL/10276/2024	RATNAKARA BEHERA VS	ASIT KUMAR JENA VS	JENAPUR /223 /2023 ()

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273	D-ABLAPL/27973/2024 ABLAPL/10277/2024	STATE OF ODISHA TULU BEHERA @ NIBASH BEHERA VS	DILLIP KUMAR MOHANTY VS	// G.R.P.S. /166 /2024 ()
274	D-ABLAPL/26633/2024 ABLAPL/10278/2024	STATE OF ODISHA MOHAMMAD AZHARUDDIN VS	DALIRANI BEHURAY VS	// SORO /837 /2023 ()
275	D-ABLAPL/27933/2024 ABLAPL/10279/2024	STATE OF ODISHA PITABASA GOUDA VS	PRATIK NAYAK VS	// SURADA /479 /2024 ()
276	D-ABLAPL/27984/2024 ABLAPL/10280/2024	STATE OF ODISHA BAIA @ AMAR PRADHAN VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /154 /2024 ()
277	D-ABLAPL/26689/2024 ABLAPL/10281/2024	STATE OF ODISHA M.SUSANT DORA @M.SUSANT DORA VS	SANJIB KUMAR BHANJADEO VS	// BEGUNIAPADA /372 /2024 ()
278	D-ABLAPL/27980/2024 ABLAPL/10282/2024	STATE OF ODISHA LIPU @ LIPU CHANDRA BHOI VS	DEEPAK KU SAHOO VS	// PURUNAKOTE /94 /2023 ()
279	D-ABLAPL/27985/2024 ABLAPL/10283/2024	STATE OF ODISHA RASANANDA BARAL VS	DEEPAK KU SAHOO VS	// NIKIRAI /239 /2024 ()
280	D-ABLAPL/27846/2024 ABLAPL/10284/2024	STATE OF ODISHA SUDHANSU BHUJABAL @ BAPI VS	KRUSHNA CHANDRA DASH VS	// AIR FIELD P.S. /217 /2024 ()
281	D-ABLAPL/27982/2024 ABLAPL/10285/2024	STATE OF ODISHA BHAJAHARI SETHY @ MAHESWAR SETHY VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /128 /2024 ()
282	D-ABLAPL/27910/2024 ABLAPL/10286/2024	STATE OF ODISHA SUDARSAN SWAIN VS	AMITAV TRIPATHY VS	// SARANAKUL /27 /2017 ()
283	D-ABLAPL/27911/2024 ABLAPL/10287/2024	STATE OF ODISHA BASANTI SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// NAYAGARH SADAR /152 /2024 () //

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284	D-ABLAPL/27988/2024 ABLAPL/10288/2024	RAKESH KUMAR BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /470 /2024 () //
285	D-ABLAPL/27989/2024 ABLAPL/10289/2024	REENA BHOI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PURUNAKOTE /94 /2023 () //
286	D-ABLAPL/27898/2024 ABLAPL/10290/2024	LASYAMAYEE SAMANTARAY VS STATE OF ODISHA	ABINASH NAYAK VS	KUJANGA /444 /2024 () //
287	D-ABLAPL/27994/2024 ABLAPL/10291/2024	RASHMI RANJAN ROUL VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	JAGATSINGPUR /257 /2023 () //
288	D-ABLAPL/27913/2024 ABLAPL/10292/2024	SHARMILA DHAL VS STATE OF ODISHA(VIG.)	PUSPAMITRA MOHAPATRA VS	CUTTACK VIGILANCE /6 /2024 () //
289	D-ABLAPL/27955/2024 ABLAPL/10293/2024	GAYATRI JENA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	CYBER CRIME AND ECONOMIC OFFEN () //
290	D-ABLAPL/27914/2024 ABLAPL/10294/2024	SAROJ KANTA BEHERA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	INFOCITY PS /443 /2024 () //
291	D-ABLAPL/27915/2024 ABLAPL/10295/2024	LAXMIDHAR@LAKSHMIDHARA BEHERA VS STATE OF ODISHA	BHOJARAJ SETH VS	ATTABIRA /81 /2013 () //
292	D-ABLAPL/27895/2024 ABLAPL/10296/2024	D DURGA PRASAD @DURGA DIGAL VS STATE OF ODISHA(VIG.)	SUSANTA KUMAR BARAL VS	PHULBANI TOWN /187 /2024 () //
293	D-ABLAPL/27928/2024 ABLAPL/10297/2024	PRASANTA KUMAR TRIPATHY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	LOISINGHA(BOLANGIR) /303 /2024 () //
294	D-ABLAPL/27938/2024 ABLAPL/10298/2024	SK. SAKIL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /193 /2024 () //
295	D-ABLAPL/27940/2024	SK. SAKIL	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /192 /2024

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	ABLAPL/10299/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/27947/2024 ABLAPL/10300/2024	ASHIM KUMAR BEHERA @ CHANDAN BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PHULBANI TOWN /187 /2024 () //
297	D-ABLAPL/27959/2024 ABLAPL/10301/2024	AMIT BHAGAT VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	PLANTSITE /664 /2024 () //
298	D-ABLAPL/27956/2024 ABLAPL/10302/2024	MANISH AGRAWAL @ KALU VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BARGARH /415 /2024 () //
299	D-ABLAPL/27958/2024 ABLAPL/10303/2024	DEEPAK SHARMA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	/ /0 NYAYADHIKARI,GRAM NYAYALAYA, 2(B)CC/0000001/2024
300	D-ABLAPL/25100/2024 ABLAPL/10304/2024	S.SANYASI REDDY @ S. SRINIVAS REDDY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHATRAPUR /803 /2022 () //
301	D-ABLAPL/27961/2024 ABLAPL/10305/2024	KANI BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /532 /2023 () //
302	D-ABLAPL/28001/2024 ABLAPL/10306/2024	DEEPAK @ PRASANTA KUMAR KAR VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR TOWN /370 /2024 () //
303	D-ABLAPL/26070/2024 ABLAPL/10307/2024	PRASANTA MAHAKUD @ KUNA MAHAKUD VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	MURUDA /172 /2024 () //
304	D-ABLAPL/26760/2024 ABLAPL/10308/2024	MAHENDRA BEHERA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	KOREI /96 /2024 () //
305	D-ABLAPL/27707/2024 ABLAPL/10309/2024	RAMESH CHANDRA DAS VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	PARJANG /397 /2024 () //
306	D-ABLAPL/27494/2024 ABLAPL/10310/2024	JAGANNATH BISWAL VS	SARAT KUMAR JENA VS	NIALI /324 /2024 ()

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307	D-ABLAPL/27336/2024 ABLAPL/10311/2024	STATE OF ODISHA BIJAYA KUMAR MALLICK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// GONDIA /16 /2004 JMFC, GONDIA(Dhenkanal) ICC/0000099/2004
308	D-ABLAPL/27599/2024 ABLAPL/10312/2024	SRIKENDRA DAS VS STATE OF ODISHA	BANAMALI SAHOO VS	MANCHESWAR P.S. /356 /2024 (//
309	D-ABLAPL/27727/2024 ABLAPL/10313/2024	ASHOK DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALIPATNA /189 /2020 (//
310	D-ABLAPL/28083/2024 ABLAPL/10314/2024	PARAMESWAR NAYAK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	JAJPUR SADAR /243 /2024 (//
311	D-ABLAPL/24828/2024 ABLAPL/10315/2024	SURESH CHANDRA SWAIN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	ABHAYACHANDPUR /136 /2021 (//
312	D-ABLAPL/25465/2024 ABLAPL/10316/2024	KRUTIBAS JENA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	DELANGA /307 /2024 (//
313	D-ABLAPL/28173/2024 ABLAPL/10317/2024	AJAY AGARWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA SADAR /214 /2024 (//
314	D-ABLAPL/25974/2024 ABLAPL/10318/2024	PARAMANANDA ROUT @ PAREI ROUT VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /199 /2024 (//
315	D-ABLAPL/26289/2024 ABLAPL/10319/2024	HAPI PARIDA @ KALIA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /244 /2024 (//
316	D-ABLAPL/28077/2024 ABLAPL/10320/2024	BANDITA DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /454 /2024 (//
317	D-ABLAPL/28068/2024 ABLAPL/10321/2024	JYOTIRANJAN PARIDA VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /352 /2024 (//

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CASES REGISTERED REPORT AS ON :18/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/28081/2024 ABLAPL/10322/2024	AMIT MUKHERJEE VS STATE OF ODISHA(VIG)	SUSANTA KUMAR DASH VS	SAMBALPUR VIGILANCE /23 /2024 () //
319	D-ABLAPL/28089/2024 ABLAPL/10323/2024	SUKANTA SAMANTA VS STATE OF ODISHA(VIG)	SUSANTA KUMAR DASH VS	SAMBALPUR VIGILANCE /23 /2024 () //
320	D-ABLAPL/26995/2024 ABLAPL/10324/2024	NILAKANTHA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //
321	D-ABLAPL/27257/2024 ABLAPL/10325/2024	JOGENDRA PRASAD NAYAK VS STATE OF ODISHA	UDIT RANJAN JENA VS	BASUDEVPUR /511 /2024 () //
322	D-ABLAPL/28093/2024 ABLAPL/10326/2024	DINESH KUMAR PATHAK VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	SAMBALPUR VIGILANCE /23 /2024 () //